

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3282
TO BE ANSWERED ON 22.03.2017**

CANCELLATION OF VENDOR LICENCES

†3282. SHRI RAJESH VERMA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether all the catering vendor licences at all the railway stations under Agra Railway Division were cancelled and stalls and trolleys were removed citing reasons for overcrowd at the railway stations and new licences were issued for catering stalls and trolleys at these stations;**
- (b) if so, whether the Railways have conducted any inquiry into the matter; and**
- (c) if so, the details of the officials found guilty and action taken against those officials in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

(a): No, Madam. To ensure free movement of passengers on platforms and at the same time making sure that adequate catering facilities are provided to the passengers, Zonal Railways have been advised to prepare a Master Plan specifying desirable scale of catering facilities. Accordingly, some catering stalls and trolleys have been removed at a few stations of Agra Division in order to decongest the stations in terms of approved Master Plan.

(b) & (c): Do not arise.
